

market opportunities for exports of manufactures and semi-manufactures produced in developing countries and for increases in their consumption and imports.

3. Measures and actions for promotion of trade in manufactures and semi-manufactures among the developing countries.

IV. *Improvement of the invisible trade of developing countries*

1. Role of invisibles, in the balance of payments of developing countries.

2. Measures for improving the Invisible trade of developing countries through increasing receipts for services such as tourism and reducing payments for transportation, Insurance and similar charges.

V. *Implications of regional economic groupings*

1. Implications for trade and development of developing countries of economic groupings of developed countries and/or preferential trading arrangements.

VI. *Financing for an expansion of international trade.*

1. Importance of medium and long-term financing for trade of developing countries.

2. Co-ordination of trade and aid policies, including technical assistance, for accelerated economic development.

3. Measures for increasing the volume and improving the terms of financing for the promotion of the exports of developing countries and their imports of essential commodities and capital equipment.

VII. *Institutional arrangements, methods and machinery to implement measures relating to the expansion of international trade*

1. A reappraisal of the effectiveness of the existing international bodies dealing with international trade in meeting trade problems of developing

countries, including a consideration of the development of trade relations among countries with uneven levels of economic development and/or different systems of economic organisation and trade.

2. The advisability of eliminating overlapping and implication by co-ordination or consolidation of the activities of such bodies, of creating conditions for expanded membership and of effecting such other organisational improvements and initiatives as may be needed, so as to maximise the beneficial results of trade for the promotion of economic development.

VIII.

Final Act KRISHNA-GODAVARI RIVER

WATER DISPUTE

315. SHRI R. S. KHANDEKAR: Will the Minister of IRRIGATION AND POWER be pleased to state the latest position regarding the dispute of Krishna and Godavari river water distribution?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): A statement on the subject was laid by the Union Minister of Irrigation and Power on the Table of Rajya Sabha on April 24, 1963. Arising out of that statement, there has been subsequent correspondence between the concerned States and the Centre.

SHORTAGE OF EIGHTY COUNT YARN IN VIDARBHA

♦317. SHRI B. D. KHOBARAGAD: Will the Minister of INTERNATIONAL TRADE be pleased to state:

(a) whether it is a fact that due to acute shortage of yarn of 80 counts in Vidarbha, the prices of the yarn have gone up;

(b) whether this rise in prices has resulted in a crisis in the handloom industry in Vidarbha; and

(c) if so, what steps are being taken in the matter?